

(b) if so, the reaction of Government in the matter; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA) : (a) to (c). Government are aware of the problems experienced by service personnel and their families in this matter and the State Governments have been requested to provide free legal assistance to them, in cases where Government is not a party. Some State Governments have made suitable provision for the purpose.

COMPLAINTS AGAINST DIRECTOR, ALL INDIA HANDLOOM FABRICS CO-OPERATIVE SOCIETY LIMITED

5271. SHRI GANESH GHOSH
 SHRI B. MODAK
 SHRI K. HALDAR
 SHRI JYOTIRMOY BASU :

Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Government have received complaints of corruption against the Director, All India Handloom Fabric Cooprative Society Ltd.;

(b) if so, the nature of such complaints; and

(c) the action, if any taken in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK) : (a) to (c). Government received some pseudonymous complaints of corruption against some of the Directors of the All India Handloom Fabric Cooperative Society Limited, but in the course of enquiry, the complaints were not proved.

DIPLOMATIC RELATIONS WITH NORTH VIETNAM

5272. SHRI KAMESHWAR SINGH :
 SHRI GUNANAD THAKUR :
 SHRI GHAYOOR ALI KHAN :
 SHRI B. P. MANDAL :

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Government are going to accord diplomatic relations at the Embassy level to the Government of North Vietnam;

(b) if so, the reaction of Government thereto;

(c) whether Government's attention has been drawn towards the news of Quan Doi Nhan Dan, Hanoi, November 23, 1962 and other news concerning India; and

(d) if so, the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) and (b). Government are considering how best expression can be given to the desire in the two countries to strengthen their relations.

(c) Yes, Sir.

(d) Government feel that it is not possible for relations and attitudes to remain static for all time. However, all factors will be taken into account before any decision about the level of relations with the Government of North Vietnam is taken.

CORRECTION OF ANSWER TO UNSTARRED QUESTION NO. 404 DATED 19-11-1969

Re. TRADE AGREEMENTS WITH FOREIGN COUNTRIES

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK) : In answer to parts (a) & (b) of the Unstarred Question No. 404 on the 19th November, 1969, the word 'Seven' may be substituted for 'eight' occurring in the first line of the reply and 'Sudan' occurring in the fourth line of the answer may kindly be deleted.

12.36 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED RESIGNATION OF TWO MORE DIRECTORS OF RESEARCH LABORATORIES UNDER C. S. I. R.

SHRI UMANATH (PUDUKKOT-TAI) : Sir, I can call the attention of the Minister of Education and Youth Services to the following matter of urgent public importance and I request that he may make a statement thereon:—

The serious situation arising out of the reported resignation of two more Directors of research laboratories under the Council of Scientific and Industrial Research.